

HIGH COURT OF JUDICATURE FOR RAJASTHAN BENCH AT JAIPUR

D.B. Civil Writ Petition No. 10192/2022

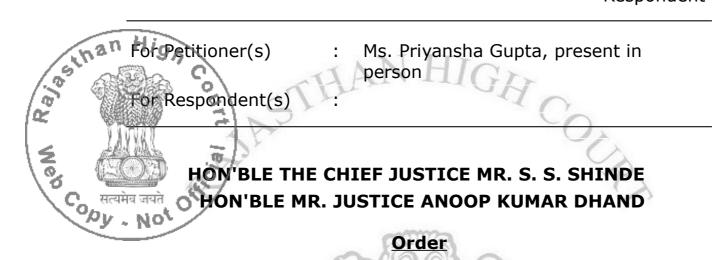
Priyansha Gupta Daughter Of Shri Manish Gupta

----Petitioner

Versus

Union Of India

----Respondent



<u>15/07/2022</u>

Heard petitioner in person.

Issue notice to the respondents, returnable on 29.07.2022.

In addition, '*dasti'* service is permitted.

Liberty is also granted to the petitioner to serve a copy of the petition upon the Standing Counsels for respective respondents.

नेव जय

List on 29.07.2022.

(S. S. SHINDE),CJ

KAMLESH KUMAR/HARSHIT/15

(ANOOP KUMAR DHAND),J